

9

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/2016
NAME OF THE PETITIONER(S) : KM Abdul Rahiman Mather & 3 others
NAME OF THE RESPONDENT(S) : M/s Mather & Company Private Limited & 10 others
UNDER SECTION : 397/398, 237 of CA 56 & 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihai
per Anant.m

Counsel for
Petitioner

T.V.P. Sai Vihai

2. S. SINDHURATHAN
for N.R.R. ARUN NATARAJAN

Counsel for
RESPONDENT
R7 & 9

S. Sindhurathan

ORDER

Counsel for petitioner present. Counsel representing R1 to R3, R5 & R6 present and undertakes to file vakalat on behalf of R7 & R9. Counsel for petitioner stated that he had served notice on R4, R8, R10 & R11 and the report is awaited. Time extended for filing of vakalat on behalf of R7 & R9 and counter on behalf of R1 to R3, R5 to R7 & R9. Put up on 02.12.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)